

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Periyar Agro Food Industries Private Limited Date of Commencement of Liquidation: 17-02-2023; List of Stakeholders as on Date: 02-05-2023; Name of IP: Mr. Easwara Pillai Kesavan Nair; Process Number: 1; Last 5 digitof registration number: 10791

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	221691104	3	198973698		22717406		Annexure 3
4	Unsecured financial creditors	3	11246959	3	9290750		1956209		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	716	1	716				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	21011499	3	19463025				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	253950278	10	227728189		24673615		